

Central Administrative Tribunal

(AB)

Circuit Bench Lucknow.

T.A.NO. 1065 of 1987(T)

Mohd Sharif Khan

..... Applicant

Versus

Union of India &othrs

..... Respondents

Dated: 9.5.1991.



Sri R.C.Saxena for applicant. Sri Anil Srivastava for opposite parties. Learned counsel for the applicant states that he does not want to press the petition as he has got the relief claimed in this petition.

Application/petition dismissed as not pressed.

Sd/-

Sd/-

A.M.

V.C.

// True copy //

R.S.M.

Section Officer  
Central Administrative Tribunal  
Circuit Bench  
LUCKNOW

Checked by